

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517
IB-686/ND/2022
IA/1928/2024

IN THE MATTER OF:

Aditya Birla Finance Ltd.

.....Applicant

Vs.

Siti Jind Digital Media Communication Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 01.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Aditya Gauri, Mr. Amar Vivek, Ms. Damini Srestha,
Advs.

ORDER

Due to paucity of time, the matter is listed on **01.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)